NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 81/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

Bharat Ochchavlal Shah

V/s.

Kotak Mahindra Bank Ltd.

SECTION OF THE COMPANIES ACT: 58(4) of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>ORDER</u>

CP 81/58(4)/NCLT/MB/MAH/2016

None present. List this matter on 12.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)